

Annexure A

Gonglu Agro Private Limited

Filing under Clause (ca) sub regulation (2) of Regulation 13 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016

Revised List of Financial Secured Creditors as on 01-09-2022

S.No	Summary of Claims received			Summary of Claims Admitted		Amount of Contingent Liabilities	Amount of Claims Not Admitted	Amount of Claims under Verification
	Name of Financial Creditor	No. of Claims	Amount	No. of Claims	Amount of Claims Admitted			
1	Axis Bank Limited	1	27,07,65,387.72	1	27,07,65,388	0	0	0
2	DBS Bank India Limited	1	20,98,59,964.35	1	20,98,59,964	0	0	0
3	State Bank of India	1	68,80,000.00	1	68,80,000	0	0	0
4	Capricorn Food Products India Ltd	1	53,55,23,740.00	0	0.00	0	53,55,23,740	0
	Total	4	1,02,30,29,092	3	48,75,05,352	0	53,55,23,740	0



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